

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	S. VARSHA for. K. RAMASAMY.	For Petitioner	Shankar
2	S. Aravindan for Fox & Pankaj & Associates	For Respondent 2 & 3	
3	M. Roshan ATIQ for CIBS VISUAL	For R3	M. Roshan ATIQ

ORDER

Counsel for both the parties present. The R1 is under CIRP, so the matter is adjourned. Put up on **22.03.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)